GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 702

ANSWERED ON 21.07.2016

DAMS TO CONTROL FLOOD

†702. SHRIMATI RAMA DEVI

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether with a view to contain rivers causing floods in India and utilising their water, few projects such as Kosi High Dam Multi-purpose Project including Sankosi Storage-cum-Diversion Project on river Kosi, Pancheshwar Multi-purpose Project on river Sharda, Pashchim Rapti/ Noumuse Multi-purpose Project on river Rapti are under consideration with the Nepal Government;
- (b) if so, the time since when the said projects are lying pending, project-wise;
- (c) the reasons due to which the Indian Government has not been able to taken any final decision so far for implementation of the said projects; and
- (d) the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN)

(a) to (d) The Government of India is having continuous dialogue with the Government of Nepal through existing bilateral mechanisms about construction of Pancheshwar Multipurpose Project on river Sarada, Sapta Kosi High Dam Project and Sun Kosi Storage-cum-Diversion Scheme in Nepal on river Kosi. There has been no further dialogue on Naumure project since June, 2013. The project-wise details are annexed.

ANNEXURE REFERRED TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION No. 702 REGARDING "DAMS TO CONTROL FLOODS" FOR ANSWER ON 21.07.2016

Progress of the Bilateral Water Resources Projects with Nepal

- 1. Pancheswar Multipurpose Project on river Sharda: India and Nepal had signed Mahakali Treaty in February, 1996. In pursuance of the Article 10 of the Mahakali Treaty 1996, Pancheshwar Development Authority (PDA) has been set up for execution, operation and maintenance of Pancheshwar Project and started functioning in September 2014. Four meetings of the Governing Body (GB) of PDA have been held, so far. PDA's Statute has been signed and the work of finalisation of DPR of the Project has been entrusted to M/s WAPCOS Limited.
- 2. Sapta Kosi and Sun Kosi Project on River Kosi: During the visit of Hon'ble Prime Minister of Nepal to India in December, 1991, an understanding was reached between Government of India and Government of Nepal to jointly prepare the 'Detailed Project Report (DPR) of 'Sapta Kosi High Dam Multi Purpose Project'. Subsequently, the preparation of DPR of 'Sun Kosi Storage-cum-Diversion Scheme in Nepal' and 'Navigational Studies on River Kosi' were also agreed upon by two countries. A Joint Project Office Sapta Kosi Sun Kosi Investigation (JPO-SKSKI) was set up in August, 2004 for undertaking joint field investigations, studies and preparation of Detailed Project Report (DPR) for Sapta Kosi High Dam Multipurpose Project and Sun Kosi Storage-cum-Diversion Scheme. Indo-Nepal Joint Team of Experts (JTE) monitors progress of these works; to accomplish the works and prepare DPRs, the tenure of JPO-SKSKI has been extended upto 28th February, 2017.
- 3. Naumere Project on river West Rapti: During discussions in 2008, 2010 and January, 2013, Nepalese side had reservations on some issues related to the project, due to which, it was decided, in June 2013, to drop this project from further discussions.